

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 17<sup>th</sup> November, 2016

No.HC.VII-167 (Pt.-I)/2014/5157/A.### Hon'ble the High Court has been pleased to nominate following Judicial Officer to participate in the **Screening Course on Cyber Laws, Cyber Crimes and Electronic Evidence**, scheduled to be held from **5<sup>th</sup> – 7<sup>th</sup> December, 2016 at the Sardar Vallabhbhai Patel National Police Academy, Hyderabad-**

Sl. No	Name	Designation	Contact Details
1.	Shri Atoka Achumi	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Zunheboto (Nagaland)	Mob. No.+91-9436216929 e-mail: <a href="mailto:josh.ezra@gmail.com">josh.ezra@gmail.com</a>

The nominated Judicial Officer is to attend the programme accordingly.

No.HC.VII-167 (Pt.-I)/2014/5158/A.### Hon'ble the High Court has been pleased to nominate following Judicial Officers to participate in the **Screening Course on Cyber Laws, Cyber Crimes and Electronic Evidence**, scheduled to be held from **8<sup>th</sup> – 10<sup>th</sup> December, 2016 at the Sardar Vallabhbhai Patel National Police Academy, Hyderabad-**

Sl. No	Name	Designation	Contact Details
1.	Dr. HTC Lalrinchhana	Judge, Fast Track Court, Saiha (Mizoram)	Mob. No.-+91-94361-58610 e-mail: <a href="mailto:htcchhana@gmail.com">htcchhana@gmail.com</a>
2.	Shri Hirendra Kashyap	Chief Judicial Magistrate-cum-Civil Judge( Sr. Division), Itanagar, Capital Complex District (Arunachal Pradesh)	Mob. No.- +91-94020-09907 +91-94018-08677 +91-94852-30611 e-mail: <a href="mailto:hirendrakashyap@gmail.com">hirendrakashyap@gmail.com</a>

The nominated Judicial Officers are to attend the programme accordingly.

By order,  
Sd/- R.A. Tapadar  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-167(Pt.-I)/2014/5159 - 5180/A, Dated : 17.11.2016  
Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.  
The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.
5. The Registrar (Vig. / Admn. / Judicial / Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participants of his / her State accordingly.**
8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. Shri Atoka Achumi, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate, 1<sup>st</sup> Class, Zunheboto, Nagaland.
10. Dr. HTC Lalrinchhana, Judge, Fast Track Court, Saiha, Mizoram.
11. Shri Hirendra Kashyap, Chief Judicial Magistrate-cum-Civil Judge ( Sr. Division), Itanagar, Capital Complex District, Arunachal Pradesh.

***The nominated participants are requested to filled in the attached proforma and sent the same to cyber-law@aij.gov.in***

12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload this Notification in the official web site of Gauhati High Court immediately.***
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati
16. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Gauhati High Court, Guwahati
17. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice S. Serto, Gauhati High Court, Guwahati.
21. The CA to Registrar General, Gauhati High Court, Guwahati.
22. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

17.11.16  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

**eCommittee, Supreme Court of India**

**PROFORMA TO JOIN TRAINING ON CYBER LAW & ELECTRONIC EVIDENCE**

Name in full:	<input type="text"/>		
High Court:	<input type="text"/>		
State:	<input type="text"/>		
Date of Birth:	<input type="text"/>	Gender:	<input type="text"/>
		J. O. Code:	<input type="text"/>
Place of Posting:	<input type="text"/>		
Designation :	<input type="text"/>		
Date of Appointment:	<input type="text"/>	Present Cadre:	<input type="text"/>
Mobile:	<input type="text"/>	AJ email:	<input type="text"/> @aij.gov.in
Qualification:	<input type="text"/>		
Any Qualification / Education / Experience in Cyber Law:	<input type="text"/>		
Any orders / judgments passed on Cyber Law (in brief):	<input type="text"/>		
Specific areas of interest in Cyber Law:	<input type="text"/>		
Any interest / experience in teaching:	<input type="text"/>		
Any other remarks:	<input type="text"/>		

This proforma should be filled in as PDF form and sent to cyber-law@aij.gov.in.